

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4582
ANSWERED ON:07.09.2012
HEALTH PERSONNEL ON CONTRACT BASIS
Meghwal Shri Arjun Ram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has evolved any guideline to be followed uniformly across all the States in engagement of personnel on various posts on contract basis under National Rural Health Mission (NRHM) and if so, the details thereof and if not, the reasons therefor;
- (b) the number of persons engaged on contract basis on various posts, State/UTwise;
- (c) whether the Government proposes to issue any direction to the State Governments to regularize the personnel working on contract basis in the NRHM;
- (d) whether some State Governments follow a system which is not favourable to persons working on contract basis, if so, the details thereof and steps taken by the Government to ensure success of NRHM; and
- (e) the remedial measures taken by the Government in this direction?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): Public Health is a state subject, and all the personnel and administrative matters including engagement of personnel on various posts on contract basis fall under the purview of respective State /UT Governments who engage staff on contractual basis as per their requirements. However, Union Government has provided broad guidance and put certain conditions regarding engagement of contractual staff.
- (b): The number of persons engaged on contract basis under National Rural Health Mission (NRHM) in various posts is annexed.
- (c): No such proposal is under consideration of the Government.
- (d) to (e): No such information has come to the knowledge of the Ministry. As stated in (a) above, Public Health being a state subject, all the personnel and administrative matters including engagement of personnel on contract basis fall within the domain of the respective State/UT Governments.